

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 219 of 1995

Friday, this the 26th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Bhaskara Menon,
Kizhupallil House,
Udaya Road, Thycoodam,
Vyttila, Kochi.

.. Applicant

Versus

1. Union of India represented by the Secretary,
Department of Revenue,
Ministry of Finance, Government of India,
New Delhi.
2. Director (Canteens),
Department of Personnel & Training,
Ministry of Personnel, Public Grievances & Training,
Government of India, New Delhi.
3. Collector of Central Excise & Customs,
Central Revenue Buildings,
Kochi-18
.. Respondents

By Advocate Mr. TR Ramachandran Nair, ACGSC

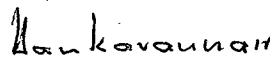
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Neither applicant nor his Counsel is present. No representation for an adjournment is made either. Application is dismissed. No costs.

Dated the 26th April, 1996


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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